

(c) whether Government has received any proposal from the State Government of Madhya Pradesh in this regard;

(d) whether this project has been sanctioned; and

(e) if so, the time by when this project would be completed?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL) : (a) and (b) Air India and its subsidiary Alliance Air presently operate flights on Delhi-Bhopal-Indore-Mumbai, Delhi-Gwalior, Delhi-Jabalpur and Delhi-Varanasi-Khajuraho sectors. Currently, Air India does not have any plans to increase services to Madhya Pradesh due to capacity constraints. These locations are also serviced by other Indian carriers.

(c) to (e) Government has received a direction through High Court of Madhya Pradesh to work out the feasibility that how and in what manner the flights of different companies can be brought to Gwalior (MP). Accordingly, a meeting was convened with representatives of all the airlines. Though it is up to the airlines to start flight on a particular sector based on its commercial judgement and resource availability, the airlines have been advised to work out the feasibility on increasing connectivity to Gwalior (MP).

Separate subsidiary for cargo business

1398. MS. SUSHILA TIRIYA : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government plans to spin off its cargo business into a separate subsidiary;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL) : (a) and (b) No, Sir. The Cargo business conducted by airlines.

(c) Does not arise.

Inadequate security at Mumbai Airport

†1399. SHRI SANJAY RAUT : Will the Minister of CIVIL AVIATION be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether despite warnings by Intelligence Bureau (IB), the case of showing indifference towards security arrangement at highly sensitive Chhatrapati Shivaji International Airport, Mumbai by Airport Authority has come to light;

(b) whether it is a fact that a single CCTV camera has been installed at Mumbai International Airport's outside entrance gate, parking areas, nearby areas of booking office and nearby campus within 5 kilometres radius of airport;

(c) whether Government is contemplating to take action against guilty personnel for showing indifference towards such sensitive cases by Airport Authority; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL) : (a) No, Sir. No such incident has come to the notice.

(b) No, Sir, CCTV Cameras have been installed outside entrance gates, areas of booking office and at various strategic locations on the landside of international and domestic terminals at CSI airport. These cameras cover departure/arrival gates, alighting points, pick up points & parking areas.

(c) and (d) No, Sir. No such case of showing indifference was noticed by the Government. However, Government will take strict action against the personnel, if found guilty, for showing indifference towards such sensitive cases.

Flight delays in Delhi-Bhubaneshwar sector

†1400. SHRI RUDRA NARAYAN PANY : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Delhi-Bhubaneshwar flight often runs late;

(b) whether Government is aware that flight IC-877 took off five hours late from Delhi on 2 November, 2010;

(c) whether Government is also aware that the Chief Minister of Orissa was aboard that flight;

(d) if so, the reasons for this delay; and

†Original notice of the question was received in Hindi.